India as per agreement dated May 16, 1991. In turn, the State Bank of India has entered into a sale transaction with re-purchase option with the Union Bank of Switzerland as per agreement dated May 18, 1991.

- (ii) The Reserve Bank of India (RBI) has recently (4th, 7th and 11th July, 1991) transported a total of 34.8 MT of gold to the Bank of England against which the Reserve Bank of India can borrow.
- (iii) Subsequently, (10th and 11th July). RBI has borrowed an amount equivalent to Rs. 572.3 crores against the collateral of a part of gold currently kept in Bank of England.
- (d) The leasing of gold held in Government account to the State Bank of India and raising foreign exchange against gold held by the Reserve Bank of India are extraordinary measures taken, in the context of serious balance of payments situation. These measures are thus a part of the foreign exchange reserves management strategy which is aimed at maintaining a level of reserves perceived as reasonable in international financial community and ensuring, at all times, that India is in a position to maintain its perfect and unblemished record of meeting all international obligations.

Refusal to treat a women suffering from AIDS

*45. SHRI GHUFRAN AZAM: SHRIMATI SATYA BAHIN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to a news-item captioned "AIIMS doctors ditch AIDS Woman" as reported in the Hindustan Times of the 3rd July, 1991;
- (b) whether the AIIMS authorities refused to provide medical assistance to the lady who was AIDS infected;
- (c) whether Government propose to probe into the incident; and

(d) if so, what further action Government propose to take against the doctors who refused to provide medical assistance to the lady?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR): (a) to (d) Government's attention has been drawn to the news-item captioned "AIIMS doctors ditch AIDS Woman" appearing in the Hindustan Times dated 3-7-1991.

2. The Patient who was pregnant and HIV (Human Immuno Deficiency Virus) infected was first admitted in AHMS on 24-5-1991 and had been receiving medical attention on a continuing basis. She was again admitted on 27-6-1991 and Dr. S. Kumar, Retired Addl. Professor of obstatrics and Gynaecology of AHMS conducted the delivery which took place on 30-6-1991.

The Government has instituted a high level inquiry associating experts to examine the facts and circumstances under which it became necessary to seek the assistance of Dr. S. Kumar, for handling the delivery case and to review arrangements for dealing with AIDS/HIV positive cases in all the 13 hospitals including AIIMS specially identified for this purpose.

Admission to studentst of vocational classes

*46 SHRI SATYA PRAKASH MALAVIYA:

DR. BAPU KALDATE: 100 100

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that students of vocational section who passed Delhi Senior Certificate Examination. 1991 (with English, Hindi Elective, Accountancy, Banking III. Commercial Practice and Banking-IV) and have obtained 65 per cent marks are not getting admission in Delhi Colleges:
 - (b) if so, what are the reasons therefor:
- (c) whether any guidelines are proposed to be issued by Government to ensure the

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future of these thousands of students allowing them admission in Delhi Colleges; and

(d) if not, whether Government would consider closing these vocational immediately?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI AR-JUN SINGH): (a) and (b) According to the information furnished by the University of Delhi, students who have passed Senior School Certificate Examination (Class XII) from Central Board of Secondary Education (CBSE) Delhi from vocational/technical stream, are eligible for admission to the following courses:--

- (i) B. A. (Pass)
- (ii) B. Com. (Pass)
- (iii) B. SC. (General)
- (iv) B. A. (Hons.)
- (v) B. Com. (Hons.)
- (vi) B. A. (Vocational Studies)

These students are also eligible for admission to correspondence Courses and as external students of the University.

There is no difference in the minimum qualifying marks for students from vocational and non-vocational streams for the above courses, except that a minimum aggregate of 60 per cent is required for admission of vocational students to B. Com. (Hons). As admissions for the current academic session are in progress, it is not possible to precisely indicate the cut off percentage for admission of dents to various undergraduate courses in Delhi Colleges.

- (c) University Grants Commission propose to set up a Committee to suggest restructuring of courses at undergraduate level in order to provide better opportunities for higher education to students vocational stream.
 - (d) Does not arise.

Total literacy programmes

- *47. SHRI M. A. BABY: the DE-Minister of HUMAN RESOURCE VELOPMENT be pleased to state:
- (a) the progress achieved in different parts of the country in the total literacy programmes;
- (b) the names of the projects for continuing literacy programmes in States; and
- (c) the proposals to integrate the lessons of the successful programmes and to translate them into action elsewhere?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI AR-JUN SINGH): (a) to (c) A statement is laid on the table of the House. [See Appendix 159, Annexure No.5].

*48.(Transferred to 19th July, 1991).

Proposal to set up a trust to deal with sick textile units

49. SHRI MAHENDRA PRASAD: SHRI MURLIDHAR CHAND-RAKANT BHANDARE:

Will the Minister of TEXTILES be pleased to state:

- (a) whether in the light of Abid Hussain Committee's Report of January, 1991, a national authority or trust is proposed to be set up to deal with sick textile units so as to facilitate closure or non-viable units and to liberalise the existing policy in this regard; and
- (b) if so, what are the precise recommendations of the said Committee what steps have been taken or are contemplated in the light thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (INDEPEN-DENT CHARGE) (SHRI ASHOK GHE-LOT): (a) and (b) The Abid Committee has recommended formation of area based Textile Restructuring Assets Trusts (TRATs) in identified areas where there is a concentration of textile workers and a parallel Apex Textiles Restructuring